

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION

Dated, Shillong the 22nd May, 2026

No.HCM/III/105/2013/Estt./164 : In exercise of the power conferred under Rule 66 of 'The High Court of Meghalaya Officers and Staff(Recruitment and Conditions of Service) Rules, 2019 'and in terms of the Full Court Resolution dated 20th May, 2026, the Hon'ble the Chief Justice, High Court of Meghalaya is pleased to amend 'The High Court of Meghalaya Officers and Staff(Recruitment and Conditions of Service) Rules, 2019' as follows:

1. The words "**subject to upgradation of post by State Government**" appearing in Sl.No.2 of the column "**mode of appointment**" against the post of Chief Librarian in Schedule -I- Class-II be deleted.
2. The words "**subject to upgradation of post by State Government**" appearing in Sl.No.2 of the column "**mode of appointment**" against the post of Chief Translator in Schedule -I- Class-II (A) be deleted.
3. The post of Electrician, Driver, Duftry and Supervisor as per Sl. No. 2,3,4 and 5 respectively are deleted from Schedule-I Class-IV and clubbed under Schedule I- Class III.

REGISTRAR GENERAL

Memo No.HCM/III/105/2013/Estt./164 -A

Dated, Shillong the 22nd May, 2026

Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of the Hon'ble the Chief Justice.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Commissioner & Secretary to the Govt. of Meghalaya, law Deptt., Shillong for favour of kind information.
6. All Registrars/Joint Registrars/Deputy Registrars/Assistant Registrars, High Court of Meghalaya for kind information.
7. The Director of Printing and Stationery, Meghalaya, Shillong with a request to publish the same in the Extraordinary Gazette.

8. The Librarian, High Court of Meghalaya for information and necessary action.
9. ✓ The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website under the relevant head.
10. Notice Board.
11. Office File.

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20/5/26



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